

Ministry of Education—the Montessori school.

Shri Bishwanath Roy: Is there any difference between the Montessori curriculum and the.....

Mr. Speaker: I have already called Shri Ram Saran, the hon. Member who has tabled the question.

Shri Ram Saran: Is the Government aware that this diploma has been recognised by the Government of Delhi?

Dr. K. L. Shrivastava: It is true that it is recognised by Delhi.

Shri Bishwanath Roy: Is there any difference between the curriculum of the Montessori schools and other ordinary schools?

Dr. K. L. Shrivastava: There is a great deal of difference.

Mr. Speaker: The hon. Member will kindly go and see what a Montessori school is.

श्री भक्त बर्मान : मैं जानना चाहता हूँ कि देश में विभिन्न मॉण्टेसरी टाइप के जो स्कूल हैं उन को सहायता देने के लिये क्या कोई व्यवस्था की गई है, यदि की गई है, तो क्या यह सत्य है कि वह इतनी अपर्याप्त है कि बहुत से स्कूल जोकि सहायता चाहते हैं, वह उन को नहीं मिल पाती है और क्या इस प्रांट को बढ़ाने का विचार किया जा रहा है ?

डा० का० सा० श्रीमाली : हमारे पास जो धनराशि होती है वह बड़ी सीमित है। जहाँ तक इस उम्र के बच्चों का ताल्लुक है, छः वर्ष की भी उम्र के बच्चों का, अभी तक सरकार ने उन की शिक्षा की पूरी जिम्मेदारी नहीं ली है। लेकिन हम यह चाहते हैं कि जो भी सार्वजनिक संस्थायें हैं, वे इस काम को लें और इस को करें तो हम को खुशी होगी और उन को हम कुछ सहायता दे देते हैं।

Scheduled Caste Hostels

*1869. **Shri Shivnanajappa:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government have asked the State Governments to reserve 10 per cent seats for Scheduled Castes in non-Scheduled Caste hostels and an equal number for non-Scheduled Castes in Scheduled Caste hostels; and

(b) if so, how many States have accepted this recommendation?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir.

The Government of India forwarded to the State Governments for appropriate action the following two recommendations made by the State Ministers' Conference on the Welfare of Backward Classes held in New Delhi in February 1958, regarding reservation of seats in hostels:

(i) In all general hostels controlled or assisted by the Government, at least 10 per cent. seats should be reserved for Harijans; and

(ii) There should be no separate institutions, hostels or colonies exclusively for Harijans. In these, at least 10 per cent. non-Harijans should be taken as far as possible, to give them a mixed character. Non-Harijans upto this number could be given the same facilities as are admissible to Scheduled Castes to encourage them to join such colonies or institutions.

(b) (i) The Governments of Assam, Kerala, Madras, Rajasthan and Uttar Pradesh have accepted the recommendation regarding reservation of 10 per cent. seats for Harijans in all general hostels controlled or assisted by the Government.

(ii) The Governments of Assam, Kerala, Madhya Pradesh, Madras, Rajasthan and West Bengal have accepted the recommendation regarding reservation of 10 per cent seats for non-Harijans in Harijan hostels.

Shri Shivananjappa: May I know whether any State Government has acted upon this recommendation?

Shrimati Alva: Yes, Sir

Shri Shivananjappa: Not only accepted but acted upon?

Shrimati Alva: Yes, Sir I think they are acting on this recommendation

Shri Shivananjappa. May I know whether there is any proposal under the consideration of Government to do away with this system of communal hostels?

Shrimati Alva: That proposal has been coming up. Because these suggestions come to us we have to examine them before we undertake it on a countrywide scale

Shri Pabadia: May I know the number of students who have been admitted up to this time—the Schedule Castes in the non-Scheduled Castes hostels and non-Scheduled castes in Harijans hostels?

Shrimati Alva: This is done State-wise, we have not got the figures

Senior Service Committee Report

+

*1870. { **Shri H. N. Mukerjee:**
Shri Tangamani:
Shri S. M. Banerjee:
Shri Rameshwar Tantia:

Will the Minister of Finance be pleased to state:

(a) whether the report of the Senior Services Committee for fixing the seniority list of officers of Life Insurance Corporation has been considered.

(b) if so, whether verdicts have been enforced; and

(c) whether the said report together with Government's decision thereon will be laid on the Table?

The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha): (a) and (b) The report of the Senior Services Committee was carefully considered by Government and remitted to the L.I.C for implementation, the experience gained since the Corporation was set up was also taken into account in this connection. The work of implementation is still in progress, though a large portion of it has been completed

(c) No. Sir. The report is being treated as a confidential document.

Shri H. N. Mukerjee: May I know if the attention of the Minister has been drawn to the fact that the Lall Committee interviewed only about one-third of the applicants and that in the process of the ranking of officers there have been very drastic promoting and demoting almost in a topsy-turvy manner and allegations of discrimination have been made?

Shrimati Tarkeshwari Sinha: The Lall Committee had before it only data available up to only December 31, 1955. We have realised ourselves that the cases after that were not considered by the Lall Committee; and, therefore, Government did not implement from A to Z the recommendations of the Lall Committee and they asked the Corporation to make adjustments as far as possible so far as these officers are concerned.

Shri H. N. Mukerjee: In view of the feeling of injustice under which many of the officers are smarting at this moment, will Government consider the desirability of having an independent body of persons and not the people already entrenched in the L.I.C to draw up a seniority list and to circulate it to the members of the